

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1399(MB)/2017  
Ma 690/2018, MA 692/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: Bank of India

Vs

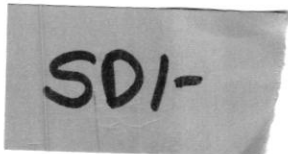
Mandhana Industries Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

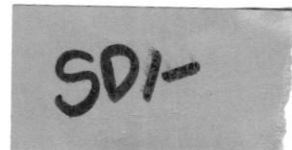
**ORDER**

19. **MA 690/2018, 692/2018, MA 811/2018 in C.P.(IB)-1399  
(MB)/2017**

List MA 690/2018, MA 692/2018, MA 811/2018 on 24.8.2018, for  
further hearing.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)